

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPG MULTI TRADE PRIVATE LIMITED.

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	SPG Multi Trade Private Limited
2.	Date of Incorporation of Corporate Debtor	24.02.2006
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai, Maharashtra.
4.	Corporate identity number/Limited liability identity number of Corporate Debtor	U45200MH2006PTC160006
5.	Address of the Registered Office and Principal Office (If any) of the Corporate Debtor	F-10, Prabha Co- Hsg. Soc. Ltd. R.B. Mehta Marg, Ghatkopar East, Mumbai 400077.
6.	Date of closure of Insolvency Resolution Process	04/12/2020
7.	Liquidation commencement date of Corporate Debtor	05/12/2020 (Certified copy of order Received on 11/12/2020)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Modilal Dhanraj Pamecha Reg No- IBBI/IPA-001/IP-PO1231/2018-2019/12127
9.	Address and E-mail of the Liquidator, as registered with the Board	Address : C-802 Padmarag, J.B.Nagar Andheri (E), Mumbai -400059, Maharashtra. Email : camodilalpamecha@gmail.com
10.	Address and E-mail to be used for correspondence with the liquidator	Same as point No 9 Email : camodilalpamecha@gmail.com
11.	Last date for submission of claims	10/01/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the SPG Multi Trade Private limited on 5th December, 2020.

The stakeholders of SPG Multi Trade Private limited are hereby called upon to submit their claims with proof on or before 10th January 2021 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14th December, 2020

Place: Mumbai



Modilal Dhanraj Pamecha
Liquidator of SPG Multi Trade Private limited
Reg No.: IBBI/IPA-001/IP-PO1231/2018-2019/12127